

DIVISION BENCH  
COURT - I

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/43(KB)2013  
COMP.APPL/456(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	HOUSING & URBAN DEVELOPMENT CORPORATION LTD. VS PRAGATI SOCIAL INFRASTRUCTURE & DEVELOPMENT LTD & ORS
UNDER SECTION	SEC. 241(1). SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Victor Dutta, Adv. : For Petitioner

Mr. Zeeshan Haque, Adv. : For R1 & R3

Mr. Ram Maroo, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **11/10/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**